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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

CIRCULAR

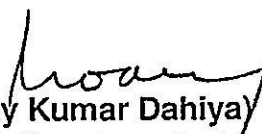
In pursuance of the directives contained in letter no. 10645/CFM/DHC/2025 dated 09-06-2025 of the Hon'ble High Court of Delhi, New Delhi, all Judicial Officers posted in West District, THC, Delhi are hereby requested to kindly direct their Ahlmad/Assistant Ahlmad to carry out comprehensive physical verification of pending case files, during the Summer Vacation-2026.

Comprehensive Physical Verification Process:-

- **Identify Pending Cases:** Compile a list of all pending cases across District Courts and Special Courts.
- **Physical Verification:** Conduct a thorough physical verification of each case, ensuring that all documents, orders, and judgments are present and accounted for.
- **Update Existing Records:** Update the existing records to reflect the current status of each case, including any changes or developments on the NJDG Portal.

Reconciling Discrepancies:-

- **Identify Discrepancies:** Identify and rectify discrepancies in the status/stage of case as in the physical files and the existing records on the NJDG Portal.
- **Reconcile Discrepancies:** Reconcile the discrepancies by verifying and correcting incorrect information and dating undated cases.


(Dr. Vijay Kumar Dahiya)
Principal District & Sessions Judge (West),
Tis Hazari Courts, Delhi

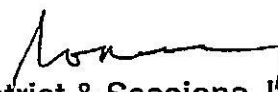
No. 27183-27277 /APAAr-DJ/Phase-V/Gaz./PDJ West/2026

Date 30 MAY 2026 Delhi

30 MAY 2026

Copy forwarded for information and necessary compliance to :-

1. All the Judicial Officers of West District, THC, Delhi with the directions to send a report regarding compliance of the Comprehensive Physical Verification Process by **03.07.2026 positively** (copy of the letter no.10645/CFM/DHC/2025 dated 09-06-2025 of the Hon'ble High Court of Delhi, New Delhi be sent through mail to all the Judicial Officers of West District, THC, Delhi).
2. The Officer-in-charge, Computer Branch/IT Cell, Central District, Tis Hazari Courts, Delhi.
3. PS to the Ld. Principal District & Sessions Judge, West, THC, Delhi.
4. The Office of the Ld. Chief Judicial Magistrate, West, Tis Hazari Courts, Delhi.
5. For uploading on LAYERS.
6. For uploading on centralized website through LAYERS.


Principal District & Sessions Judge (West),
Tis Hazari Courts, Delhi